

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.404
RestorationApp/166/ND/2023 in IB/2742/ND/2019

IN THE MATTER OF:

Kusum Dwivedi & Ors	...	Applicant
Versus		
Three C SheltersPvt Ltd	...	Respondent

under Section 7 (IBC) Code, 2016

Order delivered on 26.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Vatsal Chandra, Mr. Jai Shankar Sikand, Adv.
For the Respondent	:	

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant has submitted that appeal is pending before the Hon'ble Supreme Court and interim order of status quo was granted. The Applicant is directed to inform the status of the orders of the Hon'ble Supreme Court. List this matter on **15.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)